

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016
AND
APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016**

Dated: 28th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

APPEAL NO. 322 OF 2016 & IA NOS. 671 AND 672 OF 2016

M/s. Ultratech Cement Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ...Respondent(s)
Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Counsel for the Respondent(s) : -

APPEAL NO. 333 OF 2016 & IA NO. 711 OF 2016

JSW Steel Ltd. ...Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission ...Respondent(s)
Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya
Counsel for the Respondent(s) : -

ORDER

None appears for the Respondent.

List these matters on **29.05.2017**. In the meantime, learned counsel for the respondent may file reply on or before 26.04.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 11.05.2017 after serving copy on the other side.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson